

Central Electricity Regulatory Commission
3rd & 4th Floor, Chanderlok Building,
36-Janpath, New Delhi -110001
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No. Engg/Tr. Pricing/Validation/L-1/44/2010/CERC

Dated: 29/03/2012

To,

The Members of the Validation Committee and Generating Companies

(as per list)

Subject: Minutes of the Third Meeting of the Validation Committee for the year 2012-13, for the implementation of CERC (Sharing of Inter-State Transmission Charges and Losses) Regulations, 2010.

Sir,

Please find enclosed herewith the minutes of the Third Meeting of the Validation Committee for the year 2012-13, for the implementation of CERC (Sharing of inter-State Transmission Charges and Losses) Regulations, 2010 held on 27th March, 2012 in the NLDC Conference Room at New Delhi, for information and necessary action.

P. Batra 29/3/20
(Pankaj Batra)
Chief (Engg)

Encl: As above.

Copy to:

Secretary, CERC

Sl. No.	Name of the Organisations	Name of the nominated persons	Address
1.	CERC	Shri Pankaj Batra, Chief (Engg.)/ alternate member Shri Vijay Menghani, Joint Chief (Engg.)	Central Electricity Regulatory Commission 3 rd & 4 th Floor, Chanderlok Building, 36-Janpath, New Delhi -110001
2.		Shri P.K. Awasthi, Joint Chief (Fin.)	Central Electricity Regulatory Commission 3 rd & 4 th Floor, Chanderlok Building, 36-Janpath, New Delhi -110001
3.	CEA	Shri Ravinder Gupta Director, SP&PA Division	Central Electricity Authority 3 rd Floor, N-Wing Sewa Bhawan, R.K. Puram, New Delhi - 110 066
4.		Shri C. Shanmugam Director, GM Division	Central Electricity Authority 6 th Floor, N-Wing Sewa Bhawan , R.K.Puram, New Delhi-110066
5.	CTU/ Powergrid	Shri N.K.Jain, GM (Comm.)/ alternate member Shri Prashant Sharma, GM (Comm.)	Power Grid Corporation of India Ltd Plot No. 2, Sector-29, Near IFFCO Chowk, Gurgaon-122001
6.		Shri Dilip Rozekar, DGM (SEF)/ alternate member Shri RVMM Rao, Ch. Design Engineer (SEF)	Power Grid Corporation of India Ltd Plot No. 2, Sector-29, Near IFFCO Chowk, Gurgaon-122001
7.	POSO	Shri V.V. Sharma, General Manager	Northern Regional Load Despatch Centre 18-A Shaheed Jeet Singh Marg, Katwaria Sarai, New Delhi-110016
8.		Shri P.R. Raghuram, General Manager	Southern Regional Load Despatch Centre 29, Race Course Cross Road, Bangalore, Karnataka-560009
9.		Shri V.K. Agarwal, General Manager	National Load Despatch Centre 18-A Shaheed Jeet Singh, Marg,Katwaria Sarai, New Delhi-110016
10.		Shri U.K. Verma, General Manager	Eastern Regional Load Despatch Center 14, Golf Club Road, Tollygunge, Kolkata-700 033 (W.B.)
11.	NRPC	Shri P.S. Pahwa, Member Secretary	Northern Regional Power Committee 18-A Shaheed Jeet Singh Marg, Katwaria Sarai, New Delhi-110016
12		Shri Ravinder Singh, Punjab State Transmission Corporation Ltd.	Punjab State Transmission Corporation Ltd (PSEB head office) The Mall, Patiala - 147001

13.	WRPC	Shri S.D. Taksande, Member Secretary (I/C)	Western Regional Power Committee Plot No. F-3, MIDC Area, Marol, Opp : SEEPZ, Andheri (East), Mumbai-400093
14.		Shri A.P. Bhairave, Chief Engineer (LD), MPPTCL	Chief Engineer (LD), MPPTCL Shakti Bhawan Jabalpur-482008
15.	SRPC	Shri S.R. Bhatt, Member Secretary (In-Charge)	Southern Regional Power Committee 29, Race Course Cross Road, Bangalore-560009, Karnataka
16.		Director (Transmission), KPTCL	KPTCL, Cauvery Bhavan, K.G. Road, Bangalore- 560009
17.	ERPC	Shri A.K. Bandyopadhyay, Member Secretary (In-charge)	Eastern Regional Power Committee, 14, Golf Club Road, Tollygunge, Kolkata-700 033 (W.B.)
18.		Shri T.T. Jha, Member (Transmission),	Bihar State Electricity Board 1 st Floor, Vidyut Bhawan, Bailey Road, Patna-21, Bihar
19.	NERPC	Shri A.K. Mishra, Member Secretary (In-charge)	North Eastern Regional Power Committee Meghalaya State Housing Finance Co- Operative Society Ltd. BLDG., Nongrim Hills, Shillong-793003, Meghalaya
20.		Shri Jatin Baishya, Senior Manager,	State Load Despatch Centre Complex Kahelipara, Guwahati

LIST OF GENERATING COMPANIES

Sl. No.	Name of the Statutory Bodies	Name of the persons and Designation	Address
1.	NTPC	Shri Inderjit Kapoor, Director (Commercial)	NTPC Bhawan, Core 7, Scope Complex, Institutional Area, Load Road, New Delhi - 110003
2.	NHPC	Shri S.K. Agarwal, Executive Director (O&M)	NHPC office Complex, Sector-33, Faridabad - 121003 (Haryana)
3.	NEEPCO	Shri N.K. Chakraborty, Executive Director	Brookland Compound, Lower New Colony, Shillong - 793003
4.	NLC	Shri Sekar K, Director (Commercial)	No.135, Periyar E.V.R. High Road, Kilpauk, Chennai - 600 010. Tamil Nadu, India.
5.	SJVNL	Shri R.K. Agrarwal, General Manager (Commercial)	SJVN, IRCON Building, Ground Floor, Saket, New Delhi-110017

Minutes of the Third Meeting of the Validation Committee for the Year 2012-13 held on 27/3/2012 at NLDC, New Delhi.

The Chairman of the Validation Committee, Shri Pankaj Batra, Chief (Engg.), CERC welcomed the officials from NLDC, NRLDC, RPCs, DICs and Generating Companies present in NLDC Conference Room and also the other officials of RPCs, RLDCs and STUs and Generating Companies present at the Conference Room of WRLDC, SRLDC, ERLDC and NERLDC through video conferencing. List of the participants are enclosed at *Annexure*.

2. Chief (Engg.), CERC stated that the demand data for the first six months of the year 2012-13 has been computed by NLDC, based on the generation and demand data published by CEA for the last 3 years. The load flow studies results along with the basic network were already sent by e-mail for the perusal of the Designated inter-State Transmission System Customers (DICs). He stated that the draft amendments considering the comments of the stakeholders have been approved by the Commission and after due process would be published on the web-site of CERC. He also clarified that the role of the Validation Committee is to validate basic network, generation and demand data and the load flow results.

3. General Manager, NLDC clarified that the average data based on the CEA demand and generation figures extrapolated for the first six months, April to September, 2012 of the year 2012-13, showed a generation surplus of 6,500 MW with respect to the demand, which was balanced by increasing the demand of those States having shortages in the ratio of their MW shortages.

4. On the issue of tariff for the assets for which Powergrid filed petitions in the Commission, Executive Director (Commercial), Powergrid stated that tariff petitions for 51 assets have been filed out of which 45 assets would be coming in time, as indicated in the

petitions and there would be slippage of one or two months only in case of 6 assets. So, the provisional tariff of 45 assets could be included.

5. Chief (Engg.) stated that the average data for April to September, 2012, the new generation assets considered and the load flow studies, would be shown by NLDC, for which the DICs could offer comments, if any. He then requested NLDC to present the same. DGM, NLDC made a presentation before the Validation Committee, highlighting the features of the proposed second amendments. He stated that there would be two scenarios for the year 2012-13 and load flow studies would be carried out accordingly. In the next year 2013-14, there would be four scenarios. In the presentation, generation and demand figures for all the DICs were shown, Region-wise, which was considered in modeling the basic network, for approval of the Validation Committee.

6. Superintending Engineer (Operation), NRPC stated that there was no capacity addition in BBMB, and the increased generation in the year 2011-12 [period April to September, 2011] was on account of increased water availability and hence, the average generation of last three years needs to be taken for BBMB generation, instead of making it equal to last year's data. Chief (Engg.), CERC agreed with the suggestion and clarified that for all hydro generating stations, in such cases, the average of the last three years have to be considered, where ever no capacity addition has taken place, since, the variation in generation would be on account of variation of water inflows, year to year. On the point raised by the representative of NHPC on abnormal failure of monsoon, it was agreed that the average of the generation figure, excluding the year in which such failure has occurred, shall be taken as approved injection of such hydro generating stations.

7. Superintending Engineer (Operation), WRPC stated that the demand figures of the DICs should be fixed first, and for the balance generation quantum of 6,500 MW, the generation should be reduced rather than increasing the load. The matter was discussed further. Jt. Chief (Engg.), CERC clarified that the same methodology was followed last year for the reason that all the States had shortages. In view of increased generation on account of new generation capacity, the demand would increase by reducing load shedding. The same method needs to be followed for the first six months of the year 2012-13. He also clarified that for the next six months, the process would be completed three months prior to the application period. Superintending Engineer (Operation), NRPC suggested that the results of scaling up of demand in the ratio of shortages of the DICs may need to be re-looked into, based on the actual increase for the year 2011-12 and based on analysis, if needed, methodology could be fine tuned in the next phase of calculation for October 2012 – March 2013. DGM, NLDC highlighted the issue of YTC of transmissions assets of transmission licensees other than Powergrid. In case of the YTC of assets of M/s Jaypee Powergrid Ltd., Deputy Chief (Engg.), CERC clarified that the YTC can be taken only after the provisional/ final tariff is awarded by the Commission. On the issue of YTC of Torrent Powergrid Ltd., since the Commission had already approved the tariff, Chief (Engg.), CERC requested WRPC / WRLDC to ask M/s Torrent to submit the data by the evening.

8. On the generation figures of various generating stations of DVC, ERPC clarified that share allocation order from the government is yet to be issued. The representative of DVC stated that the formal PPA is yet to be signed. Chief (Engg.), CERC stated that allocation figures are not required for load flow studies. These would be required for computation of PoC rates only. The representative of DVC stated that new applications for the contracted demand of 200 MW and further applications for enhancement of contracted demand by 200 MW needs to be taken into consideration, and their demand enhanced accordingly. ERPC stated that the load in DVC

system remains almost constant over the day. On being asked by the Chief (Engg.), CERC about the load factor, ERPC stated that it would be in the range of 0.8. NLDC suggested that the DVC demand figure may be increased from 1,828 MW plus 400 MW at 0.8 load factor. The same was agreed to. It was also agreed to include CTPS Unit 7 and 8 to be added in DVC Generation figure. It was decided for Spectrum Coal and Power, for which LTA is to be effective before June 12, the same would be considered in the basic network. The generation from Adhunik and Farakka Unit #6 would be considered with PLF of 0.5, in line with the practice for Generating Station being put into commercial operation between 1.4.2012 and 30.6.2012.

9. The representative of DTL submitted that wherever DTL is appearing, it should be replaced by Delhi as presently, after allocation of power, the distribution companies, and not DTL, are signing the PPAs with the generating companies. The same was agreed to by all.

The queries raised by Uttarakhand representative on nodal demand & generation was replied by IA and NRLDC.

10. The representative of MeSEB stated that the demand of Meghalaya shown as 228 MW is too high as the demand is around 175 MW. It was clarified that this was based on scaling up demand figures in each State in proportion to the actual shortage of the State. Chief (Engg.), CERC requested the Implementing Agency to publish on its web-site, the details of adjustment of demand based on balancing the excess generation of 6,500 MW. On the repeated request of the representative of MeSEB on the high demand shown, Chief (Engg.), CERC requested NERLDC to carry out load flow studies in the presence of the representative of MeSEB. Also the basis of arriving at figure of 228 MW would be shown to MeSEB.

11. The representative of Assam stated that, in the just concluded OCC meeting of NERPC, the representative of Tripura stated that Palatana would not be commissioned before October.

NERPC was requested to confirm the same from Tripura, as this is a joint venture between Tripura and ONGC.

12. The representative of RRVPNL stated that the Birsingpur Power Plant of NLC has not been shown separately in Rajasthan's generation figure. NLDC clarified that Birsingpur was shown under own generation of Rajasthan, as the plant was dedicated to the State. Further, RAPP 'A', 'B' & 'C' Units have been clubbed together, whereas full power from RAPP 'A' Unit has been allocated to RRVPNL. It was agreed to show RAPP 'A' under Rajasthan's own generation.

13. Chief (Engg.) informed that the PoC rate will be shortly known to DICs once computation is carried out by IA, NLDC.

14. Superintending Engineer (Oper.), WRPC that the IA should publish the network data in ".xlsx format", "Bus Inter active report" and "Summary Report" indicating generation, load and capacitor details of the converged case should be shown in ".raw format".

The meeting ended with the thanks to the Chair.

**List of Participants in the Third meeting of the Validation Committee on 27 March 2012 at
NLDC, New Delhi**

CERC

1. Shri Pankaj Batra, Chief (Engg.) – In Chair
2. Shri Vijay Menghani, Joint Chief (Engg.)
3. Shri Chandra Prakash, Dy. Chief (Engg.)
4. Shri H.K. Pandey, Dy. Chief (Engg.)
5. Shri Satish Chander, Sr. Tech. officer

NRPC

6. Shri P.K. Pahwa, Member Secretary
7. Shri Ajay Talegaonkar, S.E (O)
8. Shri Naresh Kumar, AEE

WRPC

9. Shri Satyanarayan. S, SE

POWERGRID

10. Shri Dilip Rozekar, DGM (SEF)
11. Shri R.V. Madan Mohan Rao, CDE (SEF)
12. Shri Prashant Sharma, GM
13. Shri Mahender Singh, ED (Comml.)

NLDC, POSOCO

14. Shri V.K. Agrawal, GM
15. Shri S.S. Barpanda, DGM
16. Shri S.R. Narasimhan, DGM
17. Shri M. Pradeep Reddy, Engineer
18. Shri A. Sensarma, Chief Manager
19. Shri Mohit Joshi, Engineer
20. Ms. Vaishally Bhardwaj, Engineer

SLDC, Delhi

21. Shri Sanjeev Kumar, AM (SO)
22. Ms. Sonali Garg, AM (T)

SLDC, Assam

23. Shri J.K. Baishya, AGM

SLDC, MP

24. Shri A.P. Bhairve, C.E

NRLDC

25. Shri V.V. Sharma, GM
26. Shri Rajiv Porwal, Chief Manager

NERPC

27. Shri S.K. Ray Mohapatra, SE

RVPNL

28. Shri M.P. Sharma, AAEN
29. Shri Sona Shishodia, Addl. XEN

DTL

30. Shri A.C. Agrawal, Dy. GM (T), Plg-II
31. Shri Shupendra Nath, GM (Comml.)
32. Shri Pankaj Kr. Vijay, Manager (T), Plg-II

PTCUL

33. Shri Kamal Kant, CE (C&R)
34. Shri A.K. Jain, MD

PSTCL

35. Shri Jaspreet Singh, AE
36. Shri Kamal Krishna, SR. XEN

NLC

37. Shri R. Suresh, CGM (Comml.)

MERCADOS on Behalf of PTCUL

38. Shri Puneet Chitkara, Principal

List of Participants (Generating Companies)**NHPC**

39. Shri Jitendra Kumar Jha, AM
40. Shri Rajesh Joshi, AM (E)

THDC INDIA LTD.

41. Shri Neeraj Verma, Sr. Manager

List of Participants (Through Video Conferencing with NLDC)**WRLDC**

42. Shri P.Pentayya, GM
43. Shri S. Usha, CM
44. Shri A. Gartra, DGM
45. Smt. Pushpa Seshadri, Mgr(OS)
46. Smt. Chitrakshi G., Sr. Engr.(OS)

WRPC

47. Shri S.D. Taksande, Member Secretary
48. Shri O.P. Singh, SE
49. Shri P.D. Lone, EE

TATA Power

50. Shri P.R. Gadave, CM

RGPPL

51. Shri Anil Kumar, AGM (OS)

SRPC

52. Shri S.R. Bhat, Member Secretary I/C

53. Shri Anil Thomas, AEE

SRLDC

54. Shri P.R. Raghuram, GM

55. Shri P. Bhaskar Rao, AGM

56. Shri V. Balaji, CM (MO)

57. Shri Madhu Kar Goodelli, Sr. Engineer

58. Shri Promod Singh, Sr. Engineer

KPTCL

59. Shri H.S. Keshavamu Ryhy, CCE/SLDC

60. Shri Krishnappa. V, SEE/SLDC

61. Shri J. Ramakantha, EEE/SLDC

62. Shri D.Chethan, Ex. Engineer

ERLDC

63. Shri U.K. Verma, GM

64. Shri D.K.Srivastava, AGM

65. Shri Prithwish Mukhopadhyay, AGM

66. Shri P.S.Das, CM

67. Shri S. Banerjee, CM

68. Shri M.K.Thakur, Sr. Engineer

69. Shri S.K.Sahay, Engineer

ERPC

70. Shri B. Sarkhel, SE(PS)

71. Shri Mohan Jha, EE

OPTCL/SLDC

72. Shri Prasant Kumar Das, Manager (EE)

73. Shri S.K. Panigrahi, CGM (O&M)

74. Shri P.K. Dash, Sr. GM (PS)

75. Shri S.K. Das, DM (Comm.)

76. Shri Navonil Datta, Manager (F&A)

NTPC/Southern Region

77. Shri Ishpaul Uppal, DGM(CC)

WBSETCL

- 78. Shri P. Sengupta, ACE
- 79. Shri A. Nag, SE
- 80. Shri A Biswas, ACE

DVC

- 81. Shri S. Ghosal, SE (Comml.)

PGCIL

- 82. Shri R. Prasad, AGM (Comml.)

NERPC

- 83. Shri A.K. Mishra, Member Secretary (In-Charge)
- 84. Shri D.K. Bauri, EE

NERLDC

- 85. Shri P.P. Bandyopadhyay, DGM
- 86. Shri R. Chakarabarti, Engineer

MeECL

- 87. Shri F.E. Kharshiivg , EE